

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 20
(TO BE ANSWERED ON THE 22nd July 2024)

EXPANSION OF PUDUCHERRY AIRPORT

20. SHRI S. SELVAGANABATHY

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether the Puducherry Airport is proposed for expansion;
- (b) if so, the present status thereof;
- (c) whether the required land for expansion has been acquired, if not, the action taken to acquire the land;
- (d) the quantum of land for acquisition falling under the Union Territory of Puducherry and the State of Tamil Nadu and the present compensation value for acquisition; and
- (e) whether Government is aware that the expansion of airport is the need of the hour for the promotion of tourism in Puducherry, if so, the immediate steps taken in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (e): The existing airport at Puducherry has a runway length of 1502m which is suitable for operation of 72-Seater Q-400/ATR-72 type of aircraft. The extension of its runway upto 3330m to make it suitable for operation of A-321 type of aircraft under Instrument Flight Rules (IFR) conditions with night landing facility is contingent upon handing over of an additional 395 acre of land in Tamil Nadu and 30 acre of land in Puducherry by the respective State Government/Union Territory Administration. As per National Civil Aviation Policy, 2016, the land for development of an airport is to be provided by the respective State Government/Union Territory Administration free of cost and free from any encumbrances to Airports Authority of India.
